

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**

**Office of Registrar Judicial, Jammu**

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**ORDER**

It is hereby notified for the information of all advocates of High Court of J&K, Jammu, that cost/fee in respect of all cases particularly those pertaining to Tinted Glass in the vehicles, Tractor/Trolley Cases, compensation/claimant cases as well as Lawyers' Chamber fee, shall be deposited, henceforth, in the shape of Cheque or Demand Draft only. No amount in such cases shall be accepted in cash.

*Sonia*  
(Sonia Gupta)  
Registrar Judicial  
*Sonia*

No.: 2071-2073/RJ/19

Dated: 23-8-19

Copy to:

1. President, J&K High Court Bar Association, for information.
2. Vice President/General Secretary, J&K High Court Bar Association, for information with the request to circulate the same for necessary compliance by all the advocates.
3. I/C NIC, High Court Wing, Jammu; to upload the order on the official website of this Hon'ble Court henceforth.

*Sonia*  
Registrar Judicial  
*Sonia*